

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

208. IA/2478/2022 C.P. (IB)/665(MB)2021

IN THE MATTER OF

Devadattam Multitrade Private Limited

VS

Hrishiksha Tradewell Private Limited

Section 9 of the Insolvency and Bankruptcy Code, 2016

Order Delivered on 04.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Resolution Professional:- Adv. Manoj Mishra (PH)

For the Respondent:

ORDER

IA/2478/2022:-

Reserved For Orders.

SD/-
MADHU SINHA
Member (Technical)
//Anmol//

SD/-
REETA KOHLI
Member (Judicial)